

**AMENDMENTS TO ALL INDIA INSTITUTE OF MEDICAL SCIENCES RULES**

**Shri Karmarkar:** I beg to lay on the Table, under sub-section (3) of section 28 of the All India Institute of Medical Sciences Act, 1956, a copy of the Notification No. G.S.R. 633 dated the 26th July, 1958, making certain amendments to the All India Institute of Medical Sciences Rules, 1958. [Placed in Library. See No. LT-796/58]

**AMENDMENT TO COTTON TEXTILES (CONTROL) ORDER**

**The Deputy Minister of Commerce and Industry (Shri Satish Chandra):** On behalf of Shri Kanungo, I beg to lay on the Table, under sub-section (6) of section 3 of the Essential Commodity No. S. R. O. 191, dated the 28th January, 1956, making certain further amendment to the Cotton Textiles (Control) Order, 1958. [Placed in Library. See No. LT-797/58].

**NOTIFICATIONS ISSUED UNDER THE ESSENTIAL COMMODITIES ACT, 1955**

**The Deputy Minister of Food and Agriculture (Shri A. M. Thomas):** I beg to lay on the Table, under sub-section (6) of section 3 of the Essential Commodities Act, 1955, a copy of each of the following notifications:

- (i) G.S.R. No. 344 dated the 10th May, 1958 making certain further amendment to the Bombay Rice (Export Control) Order, 1957.
- (ii) G.S.R. No 345 dated the 10th May, 1958 making certain further amendment to the Orissa Rice (Prohibition of Export) Order, 1957.
- (iii) G.S.R. No. 346 dated the 10th May, 1958 making certain further amendment to the Inter-Zonal Wheat Movement Control Order, 1957.

- (iv) G.S.R. No. 347 dated the 10th May, 1958 making certain further amendment to the rice (Southern Zone) Movement Control Order, 1957.
- (v) G.S.R. No. 348 dated the 10th May, 1958 making certain further amendment to the Wheat Roller Flour Mills (Licensing and Control) Order, 1957.
- (vi) G.S.R. No. 349 dated the 10th May, 1958 making certain further amendment to the Punjab Rice (Movement Control) Order, 1957.
- (vii) G.S.R. No. 350 dated the 10th May, 1958 making certain further amendment to the Amritsar and Gurdaspur Districts Rice (Export Control) Order, 1957.
- (viii) G.S.R. No 351 dated the 10th May, 1958 making certain amendment to the Uttar Pradesh Rice (Export Control) Order, 1957.
- (ix) G.S.R. No. 352 dated the 10th May, 1958 making certain amendment to the Bihar Foodgrains (Export Control) Order 1957.
- (x) G.S.R. No. 352 dated the 10th May, 1958 making certain amendment to the Madhya Pradesh Rice (Export Control) Order, 1957.
- (xi) G.S.R. No. 354 dated the 10th May, 1958 making certain amendment to the Delhi Rice (Export Control) Order, 1958.
- (xii) G.S.R. No. 355 dated the 10th May, 1958 making certain further amendment to the West Bengal Rice (Movement Control) Order, 1958.